

(b) Synthetics have made heavy inroads into fields hitherto catered to by jute.

(c) Yes, Sir. It was precisely to enable jute carpet backing to compete with synthetics that the export duty on jute primary carpet backing was reduced recently by Rs. 400 per tonne. The suggestions made by the industry for further relief have been noted by Government.

Payments to the Depositors of M/s. Golcha Properties Limited

4481. SHRI BISHWANATH JHUN-JHUNWALA: Will the Minister of COMPANY AFFAIRS be pleased to state:

(a) whether the Official Liquidator has since distributed 50 per cent of the principal of the deposits that were made by the depositors with the Golcha Properties Limited, Delhi;

(b) if so, whether the Liquidator has since formulated any scheme for payment of the rest of the amount and interest thereon to the depositors; and

(c) if so, the broad outlines thereof and by what time the entire amount is likely to be paid back?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY): (a) to (c). The Official Liquidator attached to the Rajasthan High Court has reported that he has so far declared two dividends of 20 paise in a rupee each to the ordinary creditors of Golcha Properties Pvt. Ltd. (in Liquidation) whose claims have been settled. He has also reported that the first dividend has already been paid to all the ordinary creditors except about 200 claimants and that the second dividend has been paid to 1341 creditors. He has reported that he does not at present have sufficient funds to declare a further dividend and that he will take necessary steps for the

purpose under the Court's sanction as and when sufficient funds come into his hands in due course.

एशिया व्यापार मेले में खाद्य पदार्थों के स्टालों द्वारा लिये गये बहुत अधिक मूल्य

4482. श्री अनादि चरण दास : क्या विदेश व्यापार मंत्री यह बताने की कृपा करेंगे कि :

(क) एशिया व्यापार मेले के खाद्य और शीतल तथा गर्म पेय पदार्थों के स्टालों पर बहुत अधिक मूल्य लिये जाने के बारे में कितनी शिकायतें प्राप्त हुई हैं;

(ख) स्टालों के विरुद्ध क्या कार्यवाही की गई है; और

(ग) कितने स्टालों के संचालकों के विरुद्ध कार्यवाही की गई है ?

विदेश व्यापार मंत्रालय में उपमंत्री (श्री ए० सी० बार्ज) : (क) से (ग). अधिक कीमतें वसूल करने वाली कुछ वाणिज्यिक कन्सीशनरीज के बारे में कुछ शिकायतें आई हैं। सभी कन्सीशनरीज की एक बैठक बुलाई गई तथा उन्हें चेतावनी दी गई कि वे तत्काल कीमतों को कम करें और कीमतों की सूची को सुस्पष्ट रूप से प्रदर्शित करें, नहीं तो दोषियों के विरुद्ध कठोर कार्यवाही की जायेगी। इसका अच्छा प्रभाव पड़ा और कन्सीशनरीज ने स्वेच्छा से कीमतें कम कर दीं। इस समय मेले में चलित कीमतें वही हैं जो शहर में कहीं और भी जाती हैं।